

Regarding completion of projects by National Highways and Infrastructure Development Corporation Limited-laid

SHRI GAURAV GOGOI (KALIABOR): The Teok-Sivasagar section of the Numaligarh to Dibrugarh 4-lane highway remains undeveloped and the contractors keep changing. It is hampering the region's overall development. Furthermore, the four-lane Kaziranga Elevated Road Project alongside the existing NH 37 from Kaliabor to Numaligarh that proposes multiple animal corridors and several other wildlife-friendly measures on the Kaziranga National Park segment, is yet to get environmental clearance. Numerous alleged irregularities have emerged regarding the compensation and land acquisition process for the Parokhuwa to Lahorijan stretch of the 113-kilometer-long four-lane NH-29. Families are being deprived of compensation due to the illegal fabrication of the acquisition of land records. NHIDCL's lackluster approach and insufficient collaboration with the public have caused immense inconvenience to citizens. The agency's negligence is hindering the progress of crucial infrastructure projects and jeopardizing the safety and well-being of the people of Assam. Therefore, I urge the Hon'ble Minister Minister of Road Transport and Highways to urgently intervene and probe National Highways and Infrastructure Development Corporation Limited (NHIDCL's) approach and issue directions to ensure the timely completion of these projects, fair compensation for affected families, and safeguard the interests of the people of Assam.